

F. No. J-11016/1/2017-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)

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Shastri Bhawan, New Delhi,  
Dated 9<sup>th</sup> August, 2018

**ORDER**

The President is pleased to engage following three Advocates as **Group 'A'** and **Group 'B'** Panel Counsel, as mentioned below, for conducting Central Government litigation before the Supreme Court of India for a period of three years from the date of this order or until further orders, whichever is earlier:

**SUPREME COURT OF INDIA**

Sl. No.	Name of Advocates	Contact details	Enrl. No.
<b>Group 'A' Panel Counsel</b>			
1.	Ms. Shweta Garg	111, Kailash Apartments, 45, I. P. Extension, Patparganj, Delhi-110092. Mob: 9810726033 Email: shwetaadvo@gmail.com	D/2270/1999
2.	Mr. Venkatesh	B-50, Defence Colony, New Delhi-110024. Mob: 9818771818 Tel. 011-47099951 Email: shri.venkatesh@skvlawoffices.com	D/815/2008
<b>Group 'B' Panel Counsel</b>			
3.	Ms. Neha Malik	4/19A, Jungpura B, New Delhi-110014. Mob: 9911599234 Email: nehamalik.law@gmail.com	D/2736/2010

2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(S. R. Mishra)  
Additional Secretary

**Copy to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General, PS to Solicitor General, PS to All Addl. Solicitors General.
3. The Registrar, Supreme Court of India, New Delhi.
4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
5. All the Branch Secretariats Mumbai, Kolkata, Bengaluru & Chennai.
6. The three panel counsel, as above.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.

  
(D. Srinivas)  
Section Officer (Judicial)  
Tel. 011-23384945  
Email: judicial-dla@nic.in